

WRIT PETITION (C)

FILING NUMBER: 2804/2020

GAJENDRA PRASAD HIMANSU

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Page no. 48 to 50 may be tagged properly.
2. F/C or T/C of page no. 33, 37, 45, 51, 52, 54, 55 may be given.
3. T/C of page no. 27 to 29, 32 may be given.

Saket Kumar Singh

17/06/2020.